## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 46/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER CA No.46/621A/NCLT/MB/MAH/2012

At request of the parties, list this matter on 13.10.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)